

(b) to (e). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

#### Mobile Vans and Godowns

120. SHRI RAJENDRA KUMAR SHARMA :  
PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the amount sanctioned to the Government of Uttar Pradesh and Andhra Pradesh by the Union Government for purchase of mobile vans and increasing the storage capacity so far;

(b) whether there is a misappropriation of such funds in the State; and

(c) if so, the details thereof and the steps taken by the Government to check the same ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA) : (a) Since inception of the Scheme in 1985-86 the following financial assistance has been sanctioned to Government of Andhra Pradesh and Uttar Pradesh for purchase of vans to be operated as mobile fair price shops in tribal, far flung and desert areas :-

1. Andhra Pradesh : Rs. 141 lakhs for 48 vans.
2. Uttar Pradesh : Rs. 280 lakhs for 97 vans.

However, no financial assistance has been extended to Government of Andhra Pradesh and Uttar Pradesh for construction of godowns for increasing the storage capacity.

(b) and (c). No such specific report has been received from the State Governments in this regard.

[English]

#### Nursing Homes

121. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Nursing Homes located in Uttar Pradesh are excessively charging in indoor patients for clinical tests, surgical operation and bed charges etc.;

(b) if so, the details thereof; and

(c) the steps taken by the Government to curb this trend in U.P. so as to make it at par with other states ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) There is no such report with the Central Government. However, the regulation of private hospitals/nursing homes in Uttar Pradesh is the responsibility of the Government of Uttar Pradesh as 'Health' is a State subject.

(b) and (c). Do not arise.

#### Red Sanders

122. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to the Unstarred Question No. 3523 on 19.12.95 and state :

(a) whether the Government of Andhra Pradesh has represented for exemption from the ban on Red Sanders export;

(b) if so, the details thereof; and

(c) the reasons for the delay in according the exemption?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) and (c). The State Government of Andhra Pradesh have requested Ministry of Environment and Forests for recommending to the Ministry of Commerce one-time relaxation of ban on export of Red Sanders. The Andhra Pradesh State Forest Department has got the accumulated stock of 1675 MT of confiscated Red Sanders. As per the EXIM Policy, 1992-97 the export of red Sanders in any form processed or raw is banned and this item is placed in the Negative List of Export. Red Sanders is also been included in the Appendix-II of CITES. However, the State Government has been advised to consider export of value added items of Red Sanders through Andhra Pradesh Forest Development Corporation.

#### Contract Labourers in FCI

123. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state :

(a) the number of labourers working on contract basis in units of Food Corporation of India, Bareilly, Uttar Pradesh; and

(b) the time by which they are likely to be made permanent ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) In both the owned godowns of the FCI at Bareilly, Uttar Pradesh, Mate System is in vogue and no labour is engaged through contractor.

(b) Does not arise.

#### New Water Policy

124. SHRIMATI VASUNDHARA RAJE : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to introduce a New Water Policy;

(b) if so, the salient features thereof; and

(c) the time by which it is likely to be announced ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) and (c). Do not arise.